

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 559 of 2020

IN THE MATTER OF:

Mahender Kumar Khandelwal

...Appellant

Versus

Power Finance Corporation Ltd. & Anr.

...Respondents

Present:

For Appellant :

**Mr. Neeraj Kaul and Mr. Gaurav Pachnanda, Senior
Advocates with Ms. Ranjana Roy, Advocate**

For Respondent :

Mr. Bishwajit Dubey and Ms. Shreedipa, Advocates

O R D E R

(Through Virtual Mode)

26.06.2020 Heard Mr. Neeraj Kaul with Mr. Gaurav Pachnanda, learned Senior Counsel for the Appellant in part. Hearing remained inconclusive.

List the matter for further hearing on **8th July, 2020 at 12.00 Noon.**

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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